

May, 1968, under sub-section (3) of section 49 of the Tea Act, 1953.

- (3) A copy of the Cotton Textiles (Control) Amendment Order, 1968, published in Notification No. S.O. 1604 in Gazette of India dated the 2nd May, 1968, under sub-section (6) or section 3 of the Essential Commodities Act, 1955.

[Placed in Library. See No. LT-1509/68].

POST OFFICE SAVINGS BANK (SECOND AMENDMENT) RULES, 1968

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): Sir, on behalf of Shri Jagannath Pahadia, I lay on the Table a copy of the Post Office Savings Bank (Second Amendment) Rules, 1968 published in Notification No. G.S.R. 1035 in Gazette of India dated the 28th May, 1968, under sub-section (3) of section 15 of the Government Savings Banks Act, 1873 (Hindi and English versions.) [Placed in Library. See No. LT-1510/68].

12.21 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

(i) 'In accordance with the provisions of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 25th July, 1968, agreed to the following amendments made by the Lok Sabha at its sitting held on the

9th May, 1968, in the Insecticides Bill, 1967:—

Enacting Formula

1. That at page 1, line 1,—
for "Eighteenth" substitute
"Nineteenth".

Clause 1

2. That at page 1, line 3,—
for "1967" substitute "1968".

(ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 25th July, 1968, agreed without any amendment to the Indian Coinage (Amendment) Bill, 1968, which was passed by the Lok Sabha at its sitting held on the 8th May, 1968."

(iii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Special Marriage (Amendment) Bill, 1968, which has been passed by the Rajya Sabha at its sitting held on the 25th July, 1968."

(iv) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 1968, which has been passed by the Rajya Sabha at its sitting held on the 25th July, 1968."

BILLS PASSED BY RAJYA SABHA

SECRETARY: Sir, I lay on the Table of the House the following Bills, as passed by Rajya Sabha:—

- (i) The Special Marriage (Amendment) Bill, 1968.